

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 27.01.2021 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 348 of 2020  <b>Part Heard</b>	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr.  <b>With</b>	Avishek Das	Kumar Anurag Singh
<b>2.</b>	Comp. App. (AT) (Ins) No. 720 of 2020  <b>Part Heard</b>	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kumar Mohanty	Kumar Anurag Singh

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**By the order of Hon'ble Acting Chairperson**  
**-sd/-**  
**Registrar**